

Title : Election of two members from Lok Sabha to the All India Institute of Medical Sciences.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD): I beg to move the following:

"That in pursuance of clause (g) of section 5 of the All India Institute of Medical Sciences Act, 1956, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the All India Institute of Medical Sciences, New Delhi, subject to the other provisions of the said Act."

MADAM SPEAKER: The question is:

"That in pursuance of clause (g) of section 5 of the All India Institute of Medical Sciences Act, 1956, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the All India Institute of Medical Sciences, New Delhi, subject to the other provisions of the said Act."

*The motion was adopted.*

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